

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS  
AND HOUSING (SHRI BHISHMA  
NARAIN SINGH) : (a) It is a fact  
that such a statement was issued.  
But the Municipal Corporation of  
Delhi has denied that the storm water  
drains, etc. have not been cleared.  
The Corporation has informed that  
cleaning, dewatering and desilting of  
storm water drains, sewers and nullahs  
is a continuous process. Every year  
during the months of April, May  
and June, a special pre-monsoon drive  
is launched by the Corporation to  
ensure that rain water gets proper  
outlet during monsoons. Such a  
drive was launched this year as well.  
Vegetation from inside nullahs was  
also removed during the drive.  
However, as a natural process, the  
vegetation grows again and silt also  
keeps on collecting in due course.  
But cleaning and desilting is done  
continuously by the Corporation.

((b) to (d). Do not arise in view  
of the reply to part (d) above.

#### Completion of Hotel at Windsor Place

4507. SHRI R. N. RAKESH :  
SHRI J.S. PATIL :  
SHRI RAM PRASAD  
AHIRWAR :  
SHRI RATANSINH RAJDA :

Will the Minister of WORKS AND  
HOUSING be pleased to state :

(a) whether it is a fact that M/s.  
Pure Drinks (New Delhi) Limited  
have been allotted Hotel Site at Wind-  
sor Place, New Delhi for ASIAD 82;

(b) if M/s. Pure Drinks has not  
been able to complete hotel for  
ASIAD 82, what will be the penalty;  
and

(c) whether Government will revoke  
the arrangements and takeover the  
site in case the party is unable to  
complete the project in due time ?

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS AND  
WORKS AND HOUSING (SHRI  
BHISHMA NARAIN SINGH): (a)  
to (c). Government have not allotted  
any hotel sites to M/s. Pure Drinks  
(New Delhi) Ltd.

#### Potentiality of Medicinal Herbs Plants

4508. DR. VASANT KUMAR  
PANDIT: Will the Minister of AGRI-  
CULTURE be pleased to state:

(a) whether Government have made  
any special attempt to assess the poten-  
tial wealth in the form of Medicinal  
Herbs Plants, and rare botanical  
specimens found in the Himalayan  
and other forest ranges in the country ;

(b) if so, details of such recent  
surveys and the findings thereof ;

(c) what plans have been drawn to  
tap sources of medicinal herbs used  
in preparing Life-Saving drugs, other  
formulations and cosmetics on com-  
mercial lines ;

(d) whether Government have plan  
to take over the Pharmaceutical La-  
boratory at Ranikhet to develop herb  
wealth in the Kumaon Range of the  
Himalayas on a National level ; and

(e) if so, details thereof ?

THE MINISTER OF STATE IN  
THE MINISTRIES OF AGRICUL-  
TURE AND RURAL DEVELOP-  
MENT (SHRI R. V. SWAMINA-  
THAN): (a) Potential of Wealth in  
the form of Medicinal Herb Plants  
and rare botanical specimens found in  
Himalayan and other forest ranges in  
the country is well documented.

(b) Details are available in authori-  
tative books like "Wealth of India"  
(Govt. of India Publication) and  
Chopra's "Indigenous Drug of India".

(c) As per the Hathi Committee Report as adopted in Government Drug Policy, 14 plants have been identified which are the sources for essential drugs and the same Committee has recommended to increase cultivation of these 14 plant materials and production of active principles obtainable therefrom with updated technology ;

(d) Government of India have no plan to take over Pharmaceutical Laboratory at Ranikhet to develop Herbal Wealth in Kumaon Range of Himalayas on national level.

(e) Question does not arise.

#### Deputation of Specialists to U.S.S.R. for Study in Essential Oil Processing

4509. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have deputed Indian Specialists to Russia to study the growing selection and processing of essential oil bearing plants in the Soviet Union ;

(b) if so, what are the results of the study conducted by the Indian specialists in Soviet Union ; and

(c) the details about the programme of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) No, Sir.

(b) and (c). Does not arise.

#### Out of Turn Allotment of Government Accommodation on the Basis of Death of Family Member

4510. SHRISHIBU SOREN: Will the Minister of WORKS AND HOUSING be pleased to refer to the

reply to Unstarred Question No. 8529 given on 19 April, 1982 regarding out of turn allotment of Government accommodation on the basis of death of family member and state :

(a) since when occupation of a accommodation is not granted to the Government employees in case dependent of any family member on whose medical ground accommodation is allotted dies and what are the details of the order of the Ministry of Works and Housing in this regard ; and

(d) in case it was permitted, from what date it was permitted with the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Prior to 21-4-1977 there was no practice of verification at the time of giving physical possession of the houses allotted on ad hoc basis on grounds of illness of family members or dependent partents. This practice was started from 21-4-1977 and from that date occupation slip is not given to the Government employees if the ground on which the same was sanctioned does not exist.

पटना में मौड़न बेकरीज (आई)  
लिमिटेड के एक एकक की स्थापना  
करने का प्रस्ताव

4512. श्री रामावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार में मौड़न बेकरीज का केवल एक कारखाना है, जो रांची में स्थित है ;

(ख) यदि हां, तो उसका दैनिक उत्पादन क्या है ;

(ग) क्या यह भी सच है कि बिहार में मौड़न डबल रोटी की भारी मांग है ;